

Dinen Bhattacharyya; Shri Atal Bihari Vajpayee, Shri Samar Guha, Shri Indrajit Gupta, Shri C. K. Chandrapan, Shri Bhogendra Jha, Shri Ranen Sen, Shri S. M. Banerjee, Shri Samar Mukerjee, Shri Shyamnandan Mishra Shri Madhu Limaye, Shri Madhu Dandavate, and Shri H. N. Mukerjee.

The first notice is by Shri Jyotirmoy Bosu. The Motion as slightly edited reads as follows:

"This House expresses its want of confidence in the Council of Minister."

The reasons given are:—

"Failure to arrive at a negotiated settlement with Railway employees and the bad treatment meted out to them."

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I beg leave of the House to move my motion of No-confidence.

MR. SPEAKER: May I request those Members who are in favour of leave being granted, to rise in their places?

There are more than fifty. So, leave is granted. May I ask the Government as to when this motion might be taken up?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH): The discussion on this
motion should be finished today—
whatever be the time. We are in
your hands.

SHRI SHYAMNANDAN MISHRA
(Begusarai): Sir, the meeting of the
Business Advisory Committee should
be called immediately.

श्री अटल बिहारी वाजपेयी : (ग्वालियर) :
अध्यक्ष जी, पहले श्री मधु लिमये का प्रस्ताव
विचार के लिए आ जाये उसके बाद आप
सभ्यके काररेमें फैसला करें। उस प्रस्ताव में भाग
की गई है कि एक हफ्ते के लिए सदन और चले।

वह स्वीकार कर लिया जाएगा, इसको ध्यान
में रखकर आप इसके लिए समय दें।

SHRI S. M. BANERJEE (Kanpur):
Sir, the Business Advisory Committee
has not met. As this is an important
matter it should not be disposed of
today. We require at least 15 hours
for the discussion. So, my suggestion
is that let us finish within two hours
the Constitution (Thirty-fourth)
Amendment Bill and then....

MR. SPEAKER: Now, Mr. Limaye
may move his motion.

13.10 hrs.

MOTION RE: EXTENSION OF THE
SESSION OF LOK SABHA

श्री मधु लिमये : (बाकां) : अध्यक्ष
महोदय, मैं प्रस्ताव करता हूँ कि :

"That this House resolves that
the current session of Lok Sabha be
extended by a week."

अध्यक्ष महोदय, इस प्रस्ताव को लाने
के कारण मैं संक्षेप में देना चाहता हूँ। सबसे
पहला कारण तो यह है कि मैं इस सत्रको इसलिए
एक सप्ताह बढ़ाना चाहता हूँ क्योंकि मुल्क में
बहुत गम्भीर स्थिति इस रेल हड़ताल के चलते
उत्पन्न हुई है और हम देश की जो सर्वोच्च
प्रतिनिधि सभा है अगर इस का सत्र चलता
रहेगा तो इस हड़ताल से जो स्थिति उत्पन्न
हुई है उसका कोई सम्माननीय रास्ता निकालने
के लिए यह सभा मदद कर सकती है।

दूसरा कारण यह है कि अभी जो अविश्वास
का प्रस्ताव आपके सामने आया और पूरा
विरोधी दल इस के हफ्तेमें खड़ा हो गया, यह
एकही विषय पर है, इस बार 50 विषय नहीं है,

[श्री मधु लिमये]

एक ही विषय है और हम चाहेंगे कि इस के सभी पहलुओं पर विचार करने का हमको मौका मिले, दो दिन में मामला खत्म होने वाला नहीं है, पूरे तीन दिन की बहस का मामला है। इस के अलावा सरकारी कामकाज भी बहुत है। और हम लोगी की यह इच्छा है कि तीन, चार ऐसे प्रस्ताव बिजनेस ऐडवाइजरी कमेटी के सामने पड़े हुए हैं जिनके ऊपर आपने ही कहा है कि इस सत्र में उस पर बहस करने का मौका मिलेगा, जैसे चीनी का मामला और टायर, ट्यूब का मालला। तो एक सप्ताह यदि यह सत्र बढ़ाया जाएगा तो इन सभी प्रश्नों पर विचार करने का मौका लोक सभा को मिल जाएगा।

और अंतिम बात यह है कि जब राज्य सभा 14 दिन तक बैठ रही है तो मंत्रियों को तो यहां रहना है। नहीं तो हमेशा यह शेशन होता है कि बजट के बाद यह सब लोग इंग्लैंड, यूरोप, अमरीका चले जाते हैं। तो जब जनता को तकलीफ है इतकी नीतियां के चल तो मंत्रियों को दिल्ली में रहकर लोक सभा के सामने रहना चाहिए और इस स्थिति को सुधारने के लिए कोई रास्ता निकालने के लिए वह क्या कर रहे हैं इस के बारे में अपना हिसाब किताब देना चाहिए। हम भी अपनी बातें कहेंगे। तो इस को दलील सवाल न बनाकर इस प्रस्ताव को यूनैनिमसली आप लोग पास करें।

SHRI INDRAJIT GUPTA (Alipore): Before the hon. Minister makes his observations, I would just like to add one point. The point is that the Constitution (Thirty-fourth) Amendment Bill....

SHRI S. M. BANERJEE: They do not have a number for it. So, let him not mention it.

SHRI INDRAJIT GUPTA: So far as that Bill is concerned, we are anxious that that should not go by default. It is a very important Bill giving protection to land reform measures. Therefore, the business has to be arranged in such a way that this no-confidence motion which has already been admitted must be given adequate time for a full debate, and at the same time the Constitution (Thirty-fourth) Amendment Bill must also be disposed of. I think only two hours have anyhow been allotted for it; the official allotment for it is only 2 hours. Therefore, keeping all this in view, it is obviously not possible for the House to adjourn on the 10th. So, it is necessary to extend it, because tomorrow is Friday again and we have Private Members' Business.

In view of all this, I would request that this motion which has been moved by Shri Madhu Limaye should be considered coolly and calmly in view of the business we are expecting and which must be gone through, and it should be accepted.

SHRI S. M. BANERJEE: While supporting Shri Limaye's motion, I would only add that even the Prime Minister is not going to Simla but she is going to stay in Delhi if the newspaper reports are correct. Even the President Mr. Giri is coming back. Further, Sheikh Mujibur Rehman is coming, and we want to hear him; both Houses should be addressed by him this time.

So, I would suggest that let the Constitution (Thirty-fourth) Amendment—or whatever other number it might have—Bill be passed; it has nothing to do with this no-confidence motion; but 15 hours must be given to the no-confidence motion.

SHRI JYOTIRMOY BOSU: At least.

SHRI S. M. BANERJEE: Three days must be given to it. You can suggest or direct that the three days'

allowances which Members get by remaining here, even while not working in Parliament before they go, can be adjusted, and we shall not claim allowances for those three days.

PROF. MADHU DANDAVATE (Rajapur): Before the Minister of Parliamentary Affairs makes his submission, I want to raise a procedural point. In terms of rule 13, I want to know whether you are entitled to permit us to extend the session if you are requested to do so.

MR. SPEAKER: I do not count anywhere; it is the House that counts. Do not give me such vast powers.

PROF. MADHU DANDAVATE: If we pass a resolution requesting you to extend the session, could it be extended?

श्री मधु लिजये : प्राप अगए अरने अधकार से कर सकते हैं तो बोट का सवाल ही नहीं है प्राप कर दीजिए ।

अध्यक्ष महोदय : अधकार कैसे है जब तक मुझे हाउस न कहे ।

PROF. MADHU DANDAVATE: I am seeking an interpretation of rule 13.

MR. SPEAKER: When the House requests me, it is always in the hands of the House.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी, जो प्रस्ताव सदन के सामने है उस को हमें एक व्यापक प्प्टभूमि में देखना चाहिए। आम तौर पर यह बजट अधवेशन है, इतने दिन यहां बैठे हैं और स्वाभाविक रूप से हम अपने चुनाव क्षेत्रों में जा कर जनता से सम्पर्क करना चाहेंगे। लेकिन रेल हड़ताल के कारण एक साधारण परिस्थिति पैदा हो गई है। यह सदन अगए चलेगा तो इस हड़ताल को टालने

के रास्ते निकाले जा सकते हैं। प्रतिपक्ष और सरकार के प्रतिनिधि बैठ कर.... (व्यवधान)

इस्पात और ज्ञान मंत्री (श्री के० डी० मालवीय) : प्राप अविश्वास का प्रस्ताव पेश करते रहें —

श्री अटल बिहारी वाजपेयी : प्राप ने कल क्या किया ।

श्री के० डी० मालवीय : प्राप अविश्वास का प्रस्ताव पेश कीजिए, देखियेगा क्या होगा ।

श्री अटल बिहारी वाजपेयी : प्राप ने स्वयं प्रस्ताव नहीं माना। कल प्राप कह देते कि बहस के लिए तैयार हैं तो शायद अविश्वास प्रस्ताव लाने की जरूरत नहीं पड़ती। प्राप हमें मजबूर कर रहे हैं यह रास्ते अपने के लिए। और इस का उलाहना दे रहे हैं। अध्यक्ष जी, यह नहीं चाहते कि संसद चले। मैं उदाहरण दूंगा, वैसे तुलना ठीक नहीं है, अगर एक राष्ट्रीय संकट पैदा हुआ था विदेशी आक्रमण के समय तब भी हम ने मांग की थी कि पार्लियामेंट की बैठक चले, पार्लियामेंट में भावनायें प्रकट हों, सरकारी और प्रतिपक्ष के बीच में सम्पर्क रहे अघर जो संकट हो गया है इसको हल करने के रास्ते ढूंढे जायें। लेकिन अगर वह दरवाजे बन्द करने पर तुले हुए हैं तो मुझे भी कोई अपारिती नहीं है।

MR. SPEAKER: I am not going to allow a debate on this.

SHRI JYOTIRMOY BOSU: I want to make a very vital submission.

श्री श्यामनन्दन मिश्र : अध्यक्ष जी, मैं वो, तीन बातों की तरफ प्रापका ध्यान दिलाना चाहता हूँ। कुछ आइटम्स आ रहे हैं पिछले सेशन से और उन के लिये प्रापने समय भी निर्धारित कर दिया है। लेकिन अब सम्भावना

(श्री श्यामनन्दन मिश्र)

नहीं बीखती कि अगर पहले से निश्चित क्रम के मुताबिक सेशन चला ता उनको लेना सम्भव नहीं दीखता। इसलिये भी जरूरी है कि सेशन को बढ़ाया जाय।

दूसरी बात यह है कि अगर आप बिजनेस एडवाइजरी कमेटी की एक मीटिंग बुला दें तो हम सारी बातों के बारे में विचार करके जितना समय इसके लिये निकालना है वह निकाल लें। अभी ऐसा लग रहा है कि एक सप्ताह तक बैठना है और इतना बैठने के बारे में ठीक बताया गया कि राज्य सभा का भी अधिवेशन 14 तक तो चल ही रहा है—ता कम से कम 14 तक तो चलने में कोई कठिनाई नहीं होनी चाहिये।

मैं आप से यह भी अर्ज करूंगा कि अगर आज अविश्वास का प्रस्ताव आ रहा है तो यह दो कारणों से आ रहा है। एक तो उन नेताओं को रिहा नहीं किया गया और उनको हथकड़ियों में बन्द करके यह चाहते हैं कि निगोशियेटिंग टेबिल पर लायें, यह बात नहीं हो सकती। और दूसरी बात यह है कि कल एजर्नमेंट मोशन को इन्होंने नहीं माना, और उसमें हम लोगों को... (व्यवधान)

अध्यक्ष महोदय : एजर्नमेंट मोशन तो हो ही नहीं सकता।

श्री श्यामनन्दन मिश्र : अगर यह कहते तो आप को भी इसमें कोई कठिनाई नहीं होती।

अध्यक्ष महोदय : यह कहते भी तब भी नहीं आता।

SHRI JYOTIRMOY BOSU: As a matter of principle, when there is a no-confidence motion pending, when the Government's fate is very uncertain, you cannot discuss any matter which involves serious policy formulations. Theoretically even you cannot discuss anything which involves policy before the motion of no-confidence is disposed of. We require at least 16-20 hours to get a clear verdict.

SHRI PILOO MODY (Godhra): Mr. Speaker, Sir, in our opinion, it would have been desirable that Parliament continues to sit till the time or till some time in view on the railway strike. I do not think the Government has still realised how serious the consequences that it is going to face as a result of the strike.

The other thing is this. (Interruptions) I am talking sense; not petty politics. This is what I want him to understand for a moment. The second reason is this. The extension of Parliament now becomes almost inevitable because the Government and you yesterday had forced us to bring forward this vote of no-confidence today, in order to be able to discuss it which was our legitimate right to discuss yesterday. But being deprived of this opportunity, we have to bring it in this form, and therefore, there is no point in Mr. Malaviya making a big grievance of it and saying why do we want to discuss it and so on. He should have been here yesterday to persuade you and the Government to allow us to do it yesterday. That would have been a more constructive activity on the part of Mr. Malaviya.

As far as Government business is concerned, it is up to them to see as to how much additional time is required by them in order to bring in their items of business—(bell)

Am I not saying something that you should listen to, or you are just interested in the bell—Last time you said you would give me your bell. Why have you not sent it to me as yet? Therefore, if the Government wants that its business should also be finished in this session, then that time should be tagged on in addition to the three days that are required to discuss the no-confidence motion.

SHRI S. A. SHAMIM (Srinagar): There are two sides to the question. Firstly, I support Mr. Limaye's motion that the session of the House should be extended. But I do not agree with

the reasons that he has given. It is not a fact that by extending this session, we will be able to solve any problem. We have not solved any problem during the last three months and we are not going to solve any problem in the near future.

Secondly, on the Government side, the Government has the same view which Mr. Jagjit Singh has about Parliament; they want to get rid of the nuisance as soon as they can. Therefore they will be interested in adjourning the Parliament. The best thing is for you to decide. If you are really convinced that there is some business which is worthwhile discussing, you take the decision, and we shall abide by it.

SHRI SAMAR GUHA: (Contai): Sir, my suggestion to you is this. This House may adjourn tomorrow but then the railway strike will continue. I have been making this suggestion, you will remember, last Friday, and I made this suggestion for the extension of the House, but unfortunately some unkind remark was made from the all the Opposition parties will convince the Government or at least the people outside, how serious the Opposition parties are, how united they are in helping the Government to resolve the situation brought about by the railway strike. If the Government refuses it, we have to take it that the Government wants a show-down and that the Government does not want any kind of co-operation from the Opposition. We are seriously concerned about the situation that has developed and is developing in the country. Though after three and a half months we are also equally tired and we want to take some rest and we want to go to our constituencies, in view of the seriousness of the situation that has developed in the country, we are offering some kind of co-operation to the Government and we want to help the Government to enter into some kind of honourable negotiation with the railwaymen, so

that the matters should be settled honourably. If the Government refuses it, we will understand and that the Government is determined to stage a showdown on the railway strike and there is some other ulterior motive in it. They have taken an attitude of showdown. Let the country and the people know that the Opposition is sincere and wants an honourable settlement of the railway strike.

SHRI SEZHIYAN (Kumbakonam): I do not want you to decide this motion by counting of votes. It is a foregone conclusion that if they oppose, they can scuttle it. I want to go into the spirit of the motion. The spirit of the motion moved by Shri Limaye is that within three or four hours we could not decide issues of a no-confidence motion or ever discuss them. I am quite clear about the outcome. We want that Members should be given all opportunities to express their views. You cannot decide it and say: Eyes have it or Noes have it. If it is so, we can decide everything by vote. Therefore I should appeal to you and also to them that the Business Advisory Committee could go through the business that has been allocated. If they could convince us that within the time allotted everything could be done, we are open to conviction by them.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): In deciding whether the House should sit and how long, the primary consideration naturally will be the work before the House. About the strike, about what effect it would have by the House sitting here, we need not go because nothing prevents the Leaders of the Opposition meeting the Prime Minister or the Railway Minister and talking about these things; that is a different matter. We shall certainly welcome if the Land Ceiling Bill, Constitution Amendment Bill could be passed and if the Opposition co-operate with us; it is most welcome and we can see that the Bill is passed. But if it is their desire that the no-confidence motion should

[Shri K. Raghu Ramaiah]

be taken up today, as it should be, we have to forego this and naturally it shall have to be postponed to the next session. So far as the Government is concerned, we feel that there is no need for extending the sitting even by one day. The no-confidence motion is ordinarily taken up immediately. In view of the fact that we are adjourning tomorrow my submission is that it should be completed today. We are prepared to sit any number of hours.

SHRI SHYAMNANDAN MISHRA: What about the other business for which time had been allotted by the Business Advisory Committee? Some of these items are coming from the last session.

SHRI K. RAGHU RAMAIAH: I have already submitted that if there is no way of finding time for those Bills and getting them passed, we have to regretfully postpone them to the next session. If there is no time, that is what will happen.

MR. SPEAKER: You have had enough discussion already. Should I put Mr. Madhu Limaye's motion to vote?

श्री श्यामनन्दन मिश्र : बिजनेस एडवाइजरी कमेटी की बैठक बुला लें, वहाँ फैसला कर लेंगे। तब तक यह मोशन होल्ड ओवर कर लें।

श्री अटल बिहारी वाजपेयी : लिमये जी ने जो प्रस्ताव पेश किया है उसमें मैं एक संशोधन रखना चाहता हूँ। उस प्रस्ताव पर श्री चर्चा स्थगित कर दी जाए, बिजनेस एडवाइजरी कमेटी की बैठक बुलाई जाए, वहाँ मिनिस्टर आफ पार्लियामेंटरी एफेयर्स के साथ बैठ कर हम अगर कुछ तय कर सकें तो सदन के सामने हम मिल कर एक चीज ला सकते हैं।

श्री मधु लिमये : मुझे अटल जी का संशोधन मंजूर है।

SHRI BHOGENDRA JHA (Jainagar): From the reply of the Minister of Parliamentary Affairs, it seems that the Constitution (34th Amendment) Bill is not going to be passed in this Session. This is a very serious matter because several land legislations of the States are involved in this. This Bill should be passed in this Session. This Bill should not be left, by the Minister of Parliamentary Affairs, to be passed in the next Session. This should be passed in this Session.

श्री मधु लिमये : अध्यक्ष महोदय, मुझे लगता है कि श्री वाजपेयी का संशोधन विचारणीय है, और कम से कम उस पर तो एतराज नहीं होना चाहिए। बिजनेस एडवाइजरी कमेटी की मीटिंग बुलाई जाये और उसमें सारे पहलुओं पर विचार किया जाये। जो बहुत प्रस्ताव हैं, वे भी सरकारी बिजनेस में ही आते हैं; सरकारी बिजनेस केवल कांस्टीट्यूशन (एमेंडमेंट) बिल ही नहीं है। उस दिन आपने उस बिल को बिना नोटिस के सदन के सामने रखने की इजाजत दी थी। सरकार की ओर से यह कहा गया था कि यह बड़ा अर्रजेन्ट मामला है; और अब उसी बिल को मंत्री महोदय अगले सेशन के लिए टालने के लिए तैयार हो गये हैं। सरकार के कथन में इतनी असंगतियाँ हैं कि आपको इस पर सोचना चाहिए। इस बारे में जल्दबाजी में फैसला करने की कोई जरूरत नहीं है। इसलिए मैं श्री वाजपेयी के संशोधन को स्वीकार करने के लिए तैयार हूँ। आप इस पर विचार कीजिए कि उस दिन सरकार की दृष्टि में कांस्टीट्यूशन (एमेंडमेंट) बिल की बड़ी अर्रजेन्सी थी, और अब हवह उसकी अगले सेशन तक टालने के लिए तैयार है।

MR. SPEAKER: The question is:

"That the decision on the motion moved by Shri Madhu Limaye be postponed till the matter is considered by the Business Advisory Committee."

Those in favour may say 'Aye'.

SOME HON. MEMBERS: 'Aye'.

MR. SPEAKER: Those against may say 'No'.

SEVERAL HON. MEMBERS: 'No'.

MR. SPEAKER: I think the 'Nos' have it.

SOME HON. MEMBERS: 'Ayes' have it.

MR. SPEAKER: Let the lobbies be cleared.

SHRI JYOTIRMOY BOSU: Sir, on a point of order.

MR. SPEAKER: During the division no point of order is raised.

SHRI SEZHIYAN: The question is whether reference to the BAC should be decided by the Speaker or by the House.

SHRI ATAL BIHARI VAJPAYEE: My motion is to the effect that the decision on the motion moved by Shri Madhu Limaye may be postponed till the matter is considered by the BAC.

SHRI JYOTIRMOY BOSU: I have a point of order on this.

MR. SPEAKER: No point of order during the division time.

SHRI JYOTIRMOY BOSU: This is on the procedure you are adopting.

MR. SPEAKER: I will now put the motion to the House.

SHRI JYOTIRMOY BOSU: Sir, I want to raise my point of order. Kindly resume your seat. It is the absolute prerogative of the Speaker to refer a matter of this nature to the BAC. It need not be put before the House.

MR. SPEAKER: This is not for reference to BAC.

SHRI JYOTIRMOY BOSU: Sir, you are completely eroding the voice

that we had so far enjoyed in the matter of deciding the business of the House. This is a very dangerous thing.

MR. SPEAKER: No point of order can be raised during the division. I have received one by Shri Vajpayee and another by Shri Mishra.

SHRI JYOTIRMOY BOSU: Sir, you are doing it in order to give some benefit to the ruling party.

SHRI ATAL BIHARI VAJPAYEE: The BAC is a committee constituted by you. How can the majority party object to the decision of the BAC?

MR. SPEAKER: You have yourself given this motion in writing. So, I have to put it to the vote. There is an identical one by Shri Mishra which reads "The motion be referred to the BAC".

SHRI SHYAMNANDAN MISHRA: Mine is very simple.

MR. SPEAKER: Both have the same purpose. I will now put the motion of Shri Vajpayee to the vote of the House. The question is:

"That the decision on the motion moved by Shri Madhu Limaye be postponed till the matter is considered by the Business Advisory Committee."

The Lok Sabha divided :

Division No. 28] 13.40 hrs.

AYES

Balakrishnan, Shri K.

Banerjee, Shri S. M.

Bhagirath Bhanwar, Shri

Bhargavi Thankappan, Shrimati

Bhattacharyya, Shri Dinen

Bhattacharyya, Shri Jagadish

Bhattacharyya, Shri S. P.

Bhaura, Shri B. S.

*Bist. Shri Narendra Singh

*Wrongly voted for Ayes.

Bosu, Shri Jyotirmoy
 Chandrappan, Shri C. K.
 Chatterjee, Shri Somnath
 Chaudhary, Shri Ishwar
 Chaudhuri, Shri Tridib
 Chowhan, Shri Bharat Singh
 Dandavate, Prof. Madhu
 Deb, Shri Dasaratha
 Deshpande, Shrimati Roza
 Dhote, Shri Jambuwant
 Dutta, Shri Biren
 Goswami, Shrimati Bibha Ghosh
 Guha, Shri Samar
 Haldar, Shri Madhuryya
 Halder, Shri Krishna Chandra
 Hazra, Shri Manoranjan
 Horo, Shri N. E.
 Huda, Shri Noorul
 Janardhanan, Shri C.
 Jha, Shri Bhogendra
 Joarder, Shri Dinesh
 Kachwai, Shri Hukam Chand
 Kalingarayar, Shri Mohanraj
 Kathamutha, Shri M.
 Lalji Bhai, Shri
 Manjhi, Shri Bhola
 Mavalankar, Shri P. G.
 Mishra, Shri Shyamnandan
 Modak, Shri Bijoy
 Mody, Shri Pilloo
 Mohanty, Shri Surendra
 Mukherjee, Shri H. N.
 Mukherjee, Shri Samar
 Mukherjee, Shri Saroj
 Muruganantham, Shri S. A.
 Muthuswami, Shri M.
 Nayak, Shri Baksi
 Panda, Shri D. K.
 Pandeya, Dr. Laxminarain
 Parmar, Shri Bhaljibhai
 Patel, Shri H. M.
 Ram Hedao, Shri
 Ramkanwar, Shri

Reddy, Shri B. N.
 Reddy, Shri Y. Eswara
 Roy, Dr. Saradish
 Saha, Shri Ajit Kumar
 Saha, Shri Gadachar
 Sen, Dr. Ranen
 Sen, Shri Robin
 Sezhiyan, Shri
 Subravelu, Shri
 Sinha, Shri Satyendra Narayan
 Sivasamy, Shri M. S.
 *Suryanarayana, Shri K.
 Ulaganambi, Shri R. P.
 Vajpayee, Shri Atal Bihari
 Veeriah, Shri K.
 Verma, Shri Phool Chand
 Viswanathan, Shri G.

NOES

Aga, Shri Syed Ahmed
 Agarwal, Shri Shrikrishan
 Ahirwar, Shri Nathu Ram
 Ahmed, Shri F. A.
 Alagesan, Shri O. V.
 Ansari, Shri Ziaur Rahman
 Arvind Netam, Shri
 Austin, Dr. Henry
 Awadesh Chandra Singh, Shri
 Azad, Shri Bhagwat Jha
 Aziz Imam, Shri
 Babunath Singh, Shri
 Balakrishniah, Shri T.
 Bonamali Babu, Shri
 Banerjee, Shrimati Mukul
 Barman, Shri R. N.
 Barupal, Shri Panna Lal
 Basappa, Shri K.
 Basumatari, Shri D.
 Besra, Shri S. C.
 Bhagat, Shri B. R.
 Bhagat, Shri H. K. L.
 Bhargava, Shri Basheshwar Nath
 Bhattacharyya, Shri Chapalendu
 Brahmanandji, Shri Swami

- Brij Raj Singh-Kotah, Shri
 Buta Singh, Shri
 Chakleshwar Singh, Shri
 Chandra Gowda, Shri D. B.
 Chandrashekharaappa Veerabasappa,
 Shri T. V.
 Chandrika Prasad, Shri
 Chaturvedi, Shri Rohan Lal
 Chaudhary, Shri Nitiraj Singh
 Chavan, Shrimati Premalabai
 Chawla, Shri Amar Nath
 Chellachami, Shri A. M.
 Chotley Lal, Shri
 Chhuttan Lal, Shri
 Chikkalingaiah, Shri K.
 Choudhury, Shri Moinul Haque
 Daga, Shri M. C.
 Dalbir Singh, Shri
 Damani, Shri S. R.
 Darbara Singh, Shri
 Das, Shri Anadi Charan
 Das, Shri Dharnidhar
 Dasappa, Shri Tulsidas
 Daschowdhury, Shri B. K.
 Deo, Shri S. N. Singh
 Desai, Shri D. D.
 Dhamankar, Shri
 Dharamraj Singh, Shri
 Dharia, Shri Mohan
 Dhusia, Shri Anant Prasad
 Dixit Shri G. C.
 Doda, Shri Hiralal
 Dumada, Shri L. K.
 Dwivedi, Shri Nageshwar
 Engti, Shri Biren
 Gandhi, Shrimati Indira
 Ganga Devi, Shrimati
 Gangadeb, Shri P.
 Gavit, Shri T. H.
 Ghosh, Shri P. K.
 Gill, Shri Mohinder Singh
 Godara, Shri Mani Ram
 Gogoi, Shri Tarun
 Gohain, Shri C. C.
 Gomango, Shri Giridhar
 Gopal, Shri K.
 Goswami, Shri Dinesh Chandra
 Gowda, Shri Pampan
 Hansda, Shri Subodh
 Hanumanthaiya, Shri K.
 Hari Kishore Singh, Shri
 Hari Singh, Shri
 Jaffer Sharief, Shri K.
 Jagivan Ram, Shri
 Jeyalakshmi, Shrimati V.
 Jha, Shri Chiranjib
 Jitendra Prasad, Shri
 Joshi, Shri Papatlal M.
 Joshi, Shrimati Subhadra
 Kadam, Shri Dattajirao
 Kadannappalli, Shri Ramachandran
 Kedar, Shri S. A.
 Kailas, Dr.
 Kakoti, Shri Robin
 Kale, Shri
 Kamala Prasad, Shri
 Kamble, Shri T. D.
 Kamla Kumari, Kumari
 Kapur, Shri Sat Pal
 Karan Singh, Dr.
 Kaul, Shrimati Sheila
 Kavde Shri B. R.
 Kedarnath Singh, Shri
 Khadilkar Shri, R. K.
 Kinder Lal, Shri
 Kisku, Shri A. K.
 Kotoki, Shri Liladhar
 Kotrashetti, Shri A. K.
 Krishnan, Shri G. Y.
 Kureel, Shri B. N.
 Kushok Bakula, Shri
 Lakkappa, Shri K.
 Lakshmikanthamma, Shrimati T
 Laskar, Shri Nihar
 Lutfal Haque, Shri
 Mahajan, Shri Vikram

Mahajan, Shri Y. S.
 Mahata, Shri Debendra Nath
 Mahishi, Dr. Sarojini
 Majhi, Shri Gajadhar
 Majhi, Shri Kumar
 Malaviya, Shri K. D.
 Mandal, Shri Jagdish Narain
 Mandal, Shri Yamuna Prasad
 Manhar, Shri Bhagatram
 Marak, Shri K.
 Mehta, Dr. Jivraj
 Mehta, Dr. Mahipatray
 Mirdha, Shri Natiu Ram
 Mishra, Shri Bibhuti
 Mishra, Shri G. S.
 Mishra, Shri Jagannath
 Mishra, Shri L. N.
 Mohammad Yusuf, Shri
 Mohapatra, Shri Shyam Sunder
 Mohsin, Shri F. H.
 Munsif, Shri Priya Ranjan Das
 Murmu, Shri Yogesh Chandra
 Nahata, Shri Amrit
 Nanda, Shri G. L.
 Negi, Shri Pratap Singh
 Oraon, Shri Kartik
 Oraon, Shri Tuna
 Pahadia, Shri Jagannath
 Painuli, Shri Paripoornanand
 Palodkar, Shri Manikrao
 Pandey, Shri Damodar
 Pandey, Shri Krishna Chandra
 Pandey, Shri Narsingh Narain
 Pandey, Shri R. S.
 Pandey, Shri Sudhakar
 Pandit, Shri S. T.
 Paokai Haokip, Shri
 Parashar, Prof. Narain Chand
 Parthasarathy, Shri P.
 Paswan, Shri Ram Bhagat
 Patel, Shri Arvind M.
 Patil, Shri Anantrao
 Patil, Shri Krishnarao

Patil, Shri T. A.
 Patnaik, Shri Banamali
 Patnaik, Shri J. B.
 Prabodh Chandra, Shri
 Pradhani, Shri K.
 Purty, Shri M. S.
 Rughu Ramaiah, Shri K.
 Rai, Shrimati Sahodrabai
 Rajdeo Singh, Shri
 Ram, Shri Tulmohan
 Ram Dhan, Shri
 Ram Sewak, Ch.
 Ram Singh Bhai, Shri
 Ram Surat Prasad, Shri
 Ram Swarup, Shri
 Ramji Ram, Shri
 Rana, Shri M. B.
 Rao, Shrimati B. Radhabai A
 Rao, Shri J. Rameshwar
 Rao, Shri Jagannath
 Rao, Shri Nageswara
 Rao, Shri P. Ankineedu Prasada
 Rao, Shri Pattabhi Rama
 Rao, Dr. V. K. R. Varadaraja
 Rathia, Shri Umed Singh
 Raut, Shri Bhola
 Ravi, Shri Vayalar
 Reddy, Shri K. Kodanda Ram
 Reddy, Shri M. Ram Gopal
 Reddy, Shri P. Bayapa
 Reddy, Shri P. Narasimha
 Reddy, Shri P. V.
 Reddy, Shri Sidram
 Rohtagi, Shrimati Sushila
 Roy, Shri Bishwanath
 Rudra Pratap Singh, Shri
 Sadhu Ram, Shri
 Saini, Shri Mulki Raj
 Salve, Shri N. K. P.
 Samanta, Shri S. C.
 Sanghi, Shri N. K.
 Sangliana, Shri
 Sant Bux Singh, Shri

Sarkar, Shri Kakti Kumar
 Sathe, Shri Vasant
 Satpathy, Shri Devendra
 Savant, Shri Shankerrao
 Savitri Shyam, Shrimati
 Sayeed, Shri P. M.
 Sethi, Shri Arjun
 Shafee, Shri A.
 Shahnawaz Khan, Shri
 Shailani, Shri Chandra
 Shambhu Nath, Shri
 Shankar Dayal Singh, Shri
 Shankar Dev, Shri
 Shankaranand, Shri B.
 Sharma, Shri A. P.
 Sharma, Dr. H. P.
 Sharma, Shri Madhoram
 Sharma, Shri R. N.
 Shashi Bhushan, Shri
 Shastri, Shri Raja Ram
 Shastri, Shri Sheopujan
 Shenoy, Shri P. R.
 Shetty, Shri K. K.
 Shintle, Shri Annasaheb P.
 Shivappa, Shri N.
 Shukla, Shri B. R.
 Shukla, Shri Vidya Charan
 Siddheshwar Prasad, Shri
 Singh, Shri Vishwanath Pratap
 Sinha, Shri Dha:am Bir
 Sinha, Shri Nawal Kishore
 Sohan Lal, Shri T.
 Sokhi, Shri Swaran Singh
 Stephen, Shri C. M.
 Subramaniam, Shri C.
 Sunder Lal, Shri
 Swaminathan, Shri R. V.
 Swamy, Shri Sidrameshwar

Swaran, Singh, Shri
 Tarodekar, Shri V. B.
 Tayyab Hussain, Shri
 Tewari, Shri Shankar
 Thakur, Shri Krishnarao
 Tiwari, Shri R. J.
 Tiwary, Shri D. N.
 Tombi Singh, Shri N.
 Tula Ram, Shri
 Tulsiram, Shri V.
 Uikey, Shri M. G.
 Unnikrishnan, Shri K. P.
 Vekaria, Shri
 Venkatasubbaiah, Shri P.
 Venkataswamy, Shri G.
 Vikal, Shri Ram Chandra
 Virbhadra Singh, Shri
 Yadav, Shri Chandrajit
 Yadav, Shri N. P.
 Yadav, Shri R. P.
 Yadav, Shri Shiv Shanker Prasad

MR. SPEAKER: The result* of the division is:

AYES 69; NOES 255.

The motion was negatived.

MR. SPEAKER: Then, there is another amendment to Shri Limaye's motion by Shri Indrajit Gupta.

The question is:

"That the session of the House be extended upto 14th May, 1974."

Those in favour may say, "Aye".

SOME HON. MEMBERS: Aye.

MR. SPEAKER: Those against may say, "No".

*The following Members also recorded their votes:

AYES: Sarvashri Dhan Shah Pradhan, Indrajit Gupta, Mohammad Ismail, P. M. Mehta and Kumari Maniben Patel;

NOES: Sarvashri Prabhudas Patel, Genda Sing, K. Suryanarayana and Narendra Singh Bist.

SEVERAL HON. MEMBERS: No.

MR. SPEAKER: The Noes have it.

SOME HON. MEMBERS: Ayes have it.

MR. SPEAKER: The Lobbies have already been cleared.

SHRI S. M. BANERJEE: The Lobbies should be cleared again.

MR. SPEAKER: All right. Let the Lobbies be cleared.

Now the Lobbies have been cleared. The question is:

"That the session of the House be extended upto 14th May, 1974."

The Lok Sabha divided:

Division No. 29. 13.45 hrs

AYES

Bade, Shri R. V.

Balakrishnan, Shri K.

Banerjee, Shri S. M.

Bhagirath Bhanwar, Shri

Bhargavi Thankappan, Shrimati

Bhattacharyya, Shri Dinen

Bhattacharyya, Shri Jagadish

Bhattacharyya, Shri S. P.

Bhaura, Shri B. S.

Birender Singh Rao, Shri

Bosu, Shri Jyotirmoy

Chandra Shekhar Singh, Shri

Chandrappan, Shri C. K.

Chatterjee, Shri Somnath

Chaudhuri, Shri Tridib

Chowhan, Shri Bharat Singh

Dandavate, Prof. Madhu

Deb, Shri Dasaratha

Deshpande, Shrimati Roza

Dhote, Shri Jambuwant

Dutta, Shri Bren

Goswami, Shrimati Bibha Ghosh

Guha, Shri Samar

Gupta, Shri Indrajit

Haldar, Shri Madhuryya

Halder, Shri Krishna Chandra

Hazra Shri Manoranjan

Horo, Shri N. E.

Huda, Shri Noorul

Janardhanan, Shri C.

Jha, Shri Bhogendra

Joarder, Shri Dinesh

Kachwai, Shri Hukam Chand

Kalingatayar, Shri Mohanraj

Kathamuthu, Shri M.

Lalji Bhai, Shri

Limaye, Shri Madhu

Manjhi, Shri Bhola

Mavalankar, Shri P. G.

Mehta, Shri P. M.

Mishra, Shri Shyamnandan

Modak, Shri Bijoy

Mody, Shri Pilo

Mohammad Ismail, Shri

Mohanty, Shri Surendra

Mukerjee, Shri H. N.

Mukherjee, Shri Samar

Muruganatham, Shri S. A.

Muthuswamy, Shri M.

Nayak, Shri Baksi

Panda, Shri D. K.

Pandey, Shri Sarjoo

Pandeya, Dr. Iaxminarain

Parmar, Shri Bhaljibhai

Patel, Shri H. M.

Patel, Kumari Maniben

Pillai, Shri R. Balakrishna

Pradhan, Shri Dhan Shah

Ram Hadeaeo, Shri

Ramkanwar, Shri

Reddy, Shri B. N.

Reddy, Shri Y. Eswara

Roy, Dr. Saradish

Saha, Shri Ajit Kumar

Saha, Shri Gadadhar

Sen, Dr. Ranen
 Sen, Shri Robin
 Sezhiyan, Shri
 Sinha, Shri Satyendra Narayan
 Sivawamy, Shri M. S.
 Subravelu, Shri
 Ulaganambi, Shri R. P.
 Vajpayee, Shri Atal Bihari
 Veeriah, Shri K.
 Verma, Shri Phool Chand
 Viswanathan, Shri G.

NOES

Aga, Shri Syed Ahmed
 Agrawal, Shri Shrikrishna
 Ahirwar, Shri Nathu Ram
 Ahmed, Shri F. A.
 Alagesan, Shri O. V.
 Ambesh, Shri
 Ansari, Shri Ziaur Rahman
 Appalanaidu, Shri
 Arvind, Netam Shri
 Austin, Dr. Henry
 Awdhesh Chandra Singh, Shri
 Azad, Shri Bhagwat Jha
 Aziz Imam, Shri
 Babunath Singh, Shri
 Bajpai, Shri Vidya Dhar
 Balakrishniah, Shri T.
 Banamali Babu, Shri
 Banerjee, Shrimati Mukul
 Barman, Shri R. N.
 Barupal, Shri Panna Lal
 Basappa, Shri K.
 Basumatari, Shri D.
 Besra, Shri S. C.
 Bhagat, Shri B. R.
 Bhagat, Shri H. K. L.
 Bhargava, Shri Basheshwar Nath
 Bhattacharyya, Shri Chapalendu
 Bist, Shri Narendra Singh
 Brahmanandji, Shri Swami

Brij Raj Singh-Kotah, Shri
 Buta Singh, Shri
 Chakleshwar Singh, Shri
 Chandra Gowda, Shri D. B.
 Chandrashekarappa Veerabasappa,
 Shri T. V.
 Chandrika Prasad, Shri
 Chaturvedi, Shri Rohan Lal
 Chaudhary, Shri Nitiraj Singh
 Chavan, Shrimati Premalabai
 Chawla, Shri Amar Nath
 Chellachami, Shri A. M.
 Chhotey Lal, Shri
 Chhutton Lal, Shri
 Chikkalingaiah, Shri K.
 Choudhury Shri Moinul Haque
 Daga, Shri M. C.
 Dalbir Singh, Shri
 Damani, Shri S. R.
 Darbara Singh, Shri
 Das, Shri Anadi Charan
 Das, Shri Dharnidhar
 Dasappa, Shri Tulsidas
 Daschowdhury, Shri B. K.
 Deo, Shri S. N. Singh
 Desai, Shri D. D.
 Dhamankar, Shri
 Dharamgaj Singh, Shri
 Dhusia, Shri Anant Prasad
 Dixit, Shri G. C.
 Doda, Shri Hiralal
 Dumada, Shri L. K.
 Dwivedi, Shri Nageshwar
 Engti, Shri Biren
 Gandhi, Shrimati Indira
 Ganga, Dev, Shrimati
 Gangadeb, Shri P.
 Gautam, Shri C. D.
 Gavit, Shri T. H.
 Ghosh, Shri P. K.
 Gill, Shri Mohinder Singh

- Godara, Shri Mani Ram
 Gogoi, Shri Tarun
 Gohain, Shri C. C.
 Gomango, Shri Giridhar
 Gopal, Shri K.
 Goswami, Shri Dinesh Chandra
 Gowda, Shri Pampan
 Hansa, Shri Subodh
 Hanumanthalaya, Shri K.
 Hari Kishore Singh, Shri
 Hari Singh, Shri
 Jaffer Sharief, Shri C. K.
 Jagjivan Ram, Shri
 Jeyalakshmi, Shrimati V.
 Jha, Shri Chiranjib
 Jitendra Prasad, Shri
 Joshi, Shri Popatlal M.
 Joshi, Shrimati Subhadra
 Kadam, Shri Dattajirao
 Kadannappalli, Shri Ramachandran
 Kedar, Shri S. A.
 Kailas, Dr.
 Kakoti, Shri Robin
 Kale, Shri
 Kamala Prasad, Shri
 Kamble, Shri T. D.
 Kamla Kumari, Kumari
 Kapur, Shri Sat Pal
 Karan Singh, Dr.
 Kaul, Shrimati Sheila
 Kavde, Shri B. R.
 Kedar Nath Singh, Shri
 Khadilkar, Shri R. K.
 Kinder Lal, Shri
 Kisku, Shri A. K.
 Kotaki, Shri Liladhar
 Kotrashetti, Shri A. K.
 Krishnan, Shri G. Y.
 Kureel, Shri B. N.
 Kushok Bakula, Shri
 Lakkappa, Shri K.
 Lakshmikanthamma, Shrimati T.
 Laskar, Shri Niha
 Lutfal Haque, Shri
 Mahajan, Shri Vikram
 Mahajan, Shri Y. S.
 Mahata, Shri Debendra Nath
 Mahishi, Dr. Sarojini
 Majhi, Shri Gajadhar
 Majhi, Shri Kumar
 Malaviya, Shri K. D.
 Malhotra, Shri Inder J.
 Mallanna, Shri K.
 Mandal, Shri Jagdish Narain
 Mandal, Shri Yamuna Prasad
 Manhar, Shri Bhagatram
 Marak, Shri K.
 Mehata, Dr. Jivraj
 Mehta, Dr. Mahipatray
 Mirdha, Shri Nathu Ram
 Mishra, Shri Bibhuti
 Mishra, Shri G. S.
 Mishra, Shri Jagannath
 Mishra, Shri L. N.
 Mohammad Yusuf, Shri
 Mohapatra, Shri Shyam Sunder
 Mohsin, Shri F. H.
 Munsli, Shri Priya Ranjan Das
 Murmu, Shri Yogesh Chandra
 Nahata, Shri Amrit
 Nanda, Shri G. L.
 Negi, Shri Pratap Singh
 Nimbalkar, Shri
 Oraon, Shri Kartik
 Oraon, Shri Tuna
 Pahadia, Shri Jagannath
 Painuli, Shri Paripoornanand
 Palodkar, Shri Manikrao
 Pandey, Shri Damodar
 Pandey, Shri Krishna Chandra
 Pandey, Shri Narsingh Narain
 Pandey, Shri R. S.

- Pandey, Shri Sudhakar
 Pandit, Shri S. T.
 Paokai Haokip, Shri
 Parashar, Prof. Narain Chandra
 Parthasarathy, Shri P.
 Paswan, Shri Ram Bhagat
 Patel, Shri Arvind M.
 Patel, Shri Prabhudas
 Patil, Shri Anantrao
 Patil, Shri Krishnarao
 Patil, Shri T. A.
 Patnaik, Shri Banamali
 Patnaik, Shri J. B.
 Peje, Shri S. L.
 Pradhani, Shri K.
 Purty, Shri M. S.
 Raghu Ramaiah, Shri K.
 Rai, Shrimati Sahodrabai
 Rajdeo Singh, Shri
 Ram, Shri Tulmohan
 Ram Dhan, Shri
 Ram Sewak, Ch.
 Ram Singh Bhai, Shri
 Ram Surat Prasad, Shri
 Ram Swarup, Shri
 Ramji Ram, Shri
 Rana, Shri M. B.
 Rao, Shrimati B. Radhabai A.
 Rao, Shri J. Rameshwar
 Rao, Shri Jagannath
 Rao, Shri Nageswara
 Rao, Shri P. Ankineedu Prasad
 Rao, Shri Pattabhi Rama
 Rao, Dr. V. K. R. Varadaraja
 Rathia, Shri Umed Singh
 Raut, Shri Bhola
 Ravi, Shri Vayalar
 Reddy, Shri K. Kodanda Rama
 Reddy, Shri K. Ramakrishna
 Reddy, Shri M. Ram Gopal
 Reddy, Shri P. Bayapa
 Reddy, Shri P. Narasimha
 Reddy, Shri P. V.
 Reddy, Shri Sidram
 Richhariya, Dr. Govind Das
 Rohatgi, Shrimati Sushila
 Roy, Shri Bishwanath
 Rudra Pratap Singh, Shri
 Sadhu Ram, Shri
 Saini, Shri Mulki Raj
 Salve, Shri N. K. P.
 Samanta, Shri S. C.
 Sanghi, Shri N. K.
 Sangliana, Shri
 Sant Bux Singh, Shri
 Sarkar, Shri Sakti Kumar
 Sathe, Shri Vasant
 Satpathy, Shri Davendra
 Savant, Shri Shankerrao
 Savitri Shayam, Shrimati
 Sayeed, Shri P. M.
 Sethi, Shri Arjun
 Shafee, Shri A.
 Shahnawaz Khan, Shri
 Shailani, Shri Chandra
 Shambhu Nath, Shri
 Shankar Dayal Singh, Shri
 Shankar Dev, Shri
 Shankarnand, Shri B.
 Sharma, Shri A. P.
 Sharma, Dr. H. P.
 Sharma, Shri Madhoram
 Sharma, Shri R. N.
 Shashi Bhushan, Shri
 Shastri, Shri Raja Ram
 Shastri, Shri Sheopujan
 Shenoy, Shri P. R.
 Shetty, Shri K. K.
 Shinde, Shri Annasaheb P.
 Shivappa, Shri N.
 Shivnath Singh, Shri
 Shukla, Shri B. R.
 Shukla, Shri Vidya Charar
 Siddheshwar Prasad, Shri
 Singh, Shri Vishwanath Pratap
 Sinha, Shri Dharam Bir

Sinha, Shri Nawal Kishore
 Sohan Lal, Shri T.
 Sokhi, Shri Swaran Singh
 Stephen, Shri C. M.
 Subramaniam, Shri C.
 Sunder Lal, Shri
 Suryanarayana, Shri K.
 Swaminathan, Shri R. V.
 Swamy, Shri Sidrameshwar
 Swaran Singh, Shri
 Tarodekar, Shri V. B.
 Tayyab, Hussain, Shri
 Tewari, Shri Shankar
 Thakur, Shri Krishnrao
 Tiwari, Shri R. G.
 Tiwary, Shri D. N.
 Tombi Singh, Shri N.
 Tula Ram, Shri
 Tulsiram, Shri V.
 Uikey, Shri M. G.
 Unnikrishnan, Shri K. P.
 Vekaria, Shri
 Venkatasubbaiah, Shri P.
 Venkataswamy, Shri G.
 Vikal, Shri Ram Chandra
 Virbhadr Singh, Shri
 Yadav, Shri Chandrajit
 Yadav, Shri N. P.
 Yadav, Shri R. P.
 Yadav, Shri Shiv Shanker Prasad
 Zulfiqar Ali Khan, Shri

MR. SPEAKER: The result* of the divisions: Ayes 76;

Noes 269.

The motion was negatived

MR. SPEAKER: Now I shall put Mr. Madhu Limaye's motion...

*The following Members also
 AYES: Shri Sarjoo Pandey;
 NOES: Sarvashri J. G. Kadam and

SHRI S. M. BANERJEE: There is another amendment, Sir. I have already sent it, which I move:

"That the Session be extended upto 12-30 P.M. on 11-5-1974."

MR. SPEAKER: Is it 12.30 P. M. or a.m.?

SHRI S. M. BANERJEE: 12-30 p.m.

SHRI K. RAGHU RAMAIAH: I oppose it, Sir.

MR. SPEAKER: I shall now put the amendment moved by Shri S. M. Banerjee to the vote of the House.

The question is:

"That the session be extended upto 12.30 p.m. on 11.5.1974."

The motion was negatived.

MR. SPEAKER: Now, I will put Shri Madhu Limaye's motion to the vote of the House.

SHRI MADHU LIMAYE: Are there strangers in the House?

MR. SPEAKER: Ministers from the other House have a right to sit here; they do not vote.

Now, the question is:

"That this House resolves that the current session of Lok Sabha be extended by a week."

The Lok Sabha divided.

recorded their votes:

Genda Singh

Division No. 30]**13.55 hrs.****AYES**

Bade, Shri R. V.
 Balakrishnan, Shri K.
 Banerjee, Shri S. M.
 Bhagirathi Bhanwar, Shri
 Bhargavi Thankappan, Shrimati.
 Bhattacharyya, Shri Dinen
 Bhattacharyya, Shri S. P.
 Bhaura, Shri B. S.
 Birender Singh Rao, Shri
 Bosu, Shri Jyotirmoy
 Chandra Shekhar Singh, Shri
 Chandrappan, Shri C. K.
 Chatterjee, Shri Somnath
 Chaudhary, Shri Ishwar
 Chaudhuri, Shri Tridib
 Chowhan, Shri Bharat Singh
 Dandavate, Prof. Madhu
 Deb, Shri Dasaratha
 Deshpande, Shrimati Roza
 Dhote, Shri Jambuwant
 Goswami, Shrimati Bibha Ghosh
 Guha, Shri Samar
 Gupta, Shri Indrajit
 Haldar, Shri Madhuryya
 Halder, Shri Krishna Chandra
 Hazra, Shri Manoranjan
 Horo, Shri N. E.
 Huda, Shri Noorul
 Janardhanan, Shri C.
 Jha, Shri Bhogendra
 Joarder, Shri Ninesh
 Kachwai, Shri Hukam Chand
 Kalingarayar, Shri Mohanraj
 Kathamuthu, Shri M.
 Lalji Bhai, Shri
 Limaye, Shri Madhu
 Manjhi, Shri Bhola
 Mavalankar, Shri P. G.
 Mehta, Shri P. M.
 Mishra, Shri Shyamnandan

Modak, Shri Bijoy
 Mody, Shri Pилоo
 Mohammad Ismail, Shri
 Mohanty, Shri Surendra
 Mukerjee, Shri H. N.
 Mukherjee, Shri Samar
 Mukherjee, Shri Saroj
 Muruganatham, Shri S. A.
 Muthuswamy, Shri M.
 Nayak, Shri Baksi
 Panda, Shri D. K.
 Pandey, Shri Sarjoo
 Pandeya, Dr. Laxminarain
 Parmar, Shri Bhaljibhai
 Patel, Shri H. M.
 Patel, Kumari Maniben
 Pradhan, Shri Dhan Shah
 Ram Hedao, Shri
 Ramkanwar, Shri
 Reddy, Shri B. N.
 Reddy, Shri Y. Esvara
 Roy, Dr. Saradish
 Saha, Shri Ajit Kumar
 Saha, Shri Gadadhar
 Sen, Dr. Ranen
 Sen, Shri Robin
 Sezhiyan, Shri
 Sinha, Shri Satyendra Narayan
 Sivasamy, Shri M. S.
 Subravelu, Shri
 Ulaganambi, Shri R. P.
 Vajpayee, Shri Atal Bihari
 Veeriah, Shri K.
 Verma, Shri Phool Chand
 Viswanathan, Shri G.

NOES.

Aga, Shri Syed Ahmed
 Agrawal, Shri Shrikrishna
 Ahirwar, Shri Nathu Ram
 Ahmed, Shri F. A.

- Alagesan, Shri O. V.
 Ambesh, Shri
 Ansari, Shri Ziaur Rahman
 Appalanaidu, Shri
 Arvind Netam, Shri
 Austin, Dr. Henry
 Awdhesh Chandra Singh, Shri
 Azad, Shri Bhagwat Jha
 Aziz Imam, Shri
 Babunath Singh, Shri
 Bajpai, Shri Vidya Dhar
 Balakrishniah, Shri T.
 Banamali Babu, Shri
 Banerjee, Shrimati Mukul
 Barman, Shri R. N.
 Barupal, Shri Panna Lal
 Basappa, Shri K.
 Basumatari, Shri D.
 Besra, Shri S. C.
 Bhagat, Shri B. R.
 Bhagat, Shri H. K. L.
 Bhargava, Shri Basheshwar Nath
 Bhattacharyya, Shri Chapalendu
 Bhuvarahan, Shri G.
 Bist, Shri Narendra Singh
 Brahmanandji, Shri Swami
 Brij Raj Singh-Kotah, Shri
 Buta Singh, Shri
 Chakleshwar Singh, Shri
 Chandra Gowda, Shri D. B.
 Chandrashekharaappa Veerabasappa,
 Shri T. V.
 Chandrika, Prasad, Shri
 Chaturvedi, Shri Rohan Lal
 Chaudhary, Shri Nitiraj Singh
 Chavan, Shrimati Premalabai
 Chawla, Shri Amar Nath
 Chellachami, Shri A. M.
 Chhotey Lal, Shri
 Chhutzen Lal, Shri
 Chikkalingaiah, Shri K.
 Choudhury, Shri Moinul Haque
 Daga, Shri M. C.
 Dalbir Singh, Shri
 Damani, Shri S. R.
 Darbara Singh, Shri
 Das, Shri Anadi Charan
 Das, Shri Dharnidhar
 Dasappa, Shri Tulsidas
 Daschowdhury, Shri B. K.
 Deo, Shri S. N. Singh
 Desai, Shri D. D.
 Dhamankar, Shri
 Dharamgaj Singh, Shri
 Dharia, Shri Mohan
 Dhusia, Shri Anant Prasad
 Dixit, Shri G. C.
 Doda, Shri Hiralal
 Dube, Shri J. P.
 Dumada, Shri L. K.
 Dwivedi, Shri Nageshwar
 Engli, Shri Biren
 Gandhi, Shrimati Indira
 Ganga Devi, Shrimati
 Gangadeb, Shri P.
 Gautam, Shri C. D.
 Gavit, Shri T. H.
 Ghosh, Shri P. K.
 Gill, Shri Mohinder Singh
 Godara, Shri Mani Ram
 Gogoi, Shri Tarun
 Gohain, Shri C. C.
 Gomango, Shri Giridhar
 Gopal, Shri K.
 Goswami, Shri Dinesh Chandra
 Gowda, Shri Pampan
 Hansda, Shri Subodh
 Hari Kishore Singh, Shri
 Hari Singh, Shri
 Ishaque, Shri A. K. M.
 Jaffer Sharief, Shri C. K.
 Jagjivan Ram, Shri
 Jeyalakshmi, Shrimati V.
 Jha, Shri Chiranjib
 Jitendra Prasad, Shri
 Joshi, Shri Popatlal M.

- Joshi, Shrimati Subhadra
 Kadam, Shri Dattajirao
 Kadannappalli, Shri Ramchandran
 Kader, Shri S. A.
 Kailas, Dr.
 Kakoti, Shri Robin
 Kale, Shri
 Kamakshaiah, Shri D.
 Kamala Prasad, Shri
 Kamble, Shri T. D.
 Kamla Kumari, Kumari
 Kapur, Shri Sat Pal
 Karan Singh, Dr.
 Kasture, Shri A. S.
 Kaul, Shrimati Sheila
 Kavde, Shri B. R.
 Kedar Nath Singh, Shri
 Khadilkar, Shri R. K.
 Kinder Lal, Shri
 Kisku, Shri A. K.
 Kotoki, Shri Liladhar
 Kotrashetti, Shri A. K.
 Krishnan, Shri G. Y.
 Kureel, Shri B. N.
 Kushok Bakula, Shri
 Lakkappa, Shri K.
 Lakshmikanthamma, Shrimati T.
 Laskar, Shri Nihar
 Lutfal Haque, Shri
 Mahajan, Shri Vikram
 Mahajan, Shri Y. S.
 Mahata, Shri Debendra Nath
 Mahishi, Dr. Sarojini
 Majhi, Shri Gajadhar
 Majhi, Shri Kumar
 Malaviya, Shri K. D.
 Malhotra, Shri Inder J.
 Mallanna, Shri K.
 Mandal, Shri Jagdish Narain
 Mandal, Shri Yamuna Prasad
 Manhar, Shri Bhagatram
 Marak, Shri K.
 Maurya, Shri B. P.
 Mehta, Dr. Jivraj
 Mehta, Dr. Mahipatray
 Mirdha, Shri Nathu Ram
 Mishra, Shri Bibhuti
 Mishra, Shri G. S.
 Mishra, Shri Jagannath
 Mishra, Shri L. N.
 Mohammad Yusuf, Shri
 Mohapatra, Shri Shyam Sunder
 Mohsin, Shri F. H.
 Munsif, Shri Priya Ranjan Das
 Murmu, Shri Yogesh Chandra
 Nuhata, Shri Amrit
 Nanda, Shri G. L.
 Negi, Shri Pratap Singh
 Nimbalkar, Shri
 Oraon, Shri Kartik
 Oraon, Shri Tuna
 Pahadia, Shri Jagannath
 Painuli, Shri Paripoornanand
 Palodkar, Shri Manikrao
 Pandey, Shri Damodar
 Pandey, Shri Krishna Chandra
 Pandey, Shri R. S.
 Pandey, Shri Sudhakar
 Pandit, Shri S. T.
 Paokai Haokip, Shri
 Parashar, Prof. Narain Chand
 Parthasarathy, Shri P.
 Paswan, Shri Ram Bhagat
 Patel, Shri Arvind M.
 Patel, Shri Prabhudas
 Patil, Shri Anantrao
 Patil, Shri Krishnarao
 Patil, Shri T. A.
 Patnaik, Shri Banamali
 Patnaik, Shri J. B.
 Peje, Shri S. L.
 Prabodh Chandra, Shri
 Pradhani, Shri K.
 Purty, Shri M. S.
 Qureshi, Shri Mohd. Shafi
 Raghu Ramaiah, Shri K.

- Raj, Shrimati Sahodrabai
 Rajdeo Singh, Shri
 Ram, Shri Tulmohan
 Ram Dhan, Shri
 Ram Sewak, Ch.
 Ram Singh Bhai, Shri
 Ram Surat Prasad, Shri
 Ram Swarup, Shri
 Ramji Ram, Shri
 Rana, Shri M. B.
 Rao, Shrimati B. Radhabai A.
 Rao, Shri J. Rameshwar
 Rao, Shri Jagannath
 Rao, Shri Nageswara
 Rao, Shri P. Ankineedu Prasad
 Rao, Shri Rajagopala
 Rao, Dr. V.K.R. Varadaraja
 Rathia, Shri Umed Singh
 Raut, Shri Bhola
 Ravi Shri Vayalar
 Reddy, Shri K. Kodanda Rami
 Reddy, Shri K. Ramakrishna
 Reddy, Shri M. Ram Gopal
 Reddy, Shri P. Bayapa
 Reddy, Shri P. Narasimha
 Reddy, Shri P. V.
 Reddy, Shri Sidram
 Richhariya, Dr. Govind Das
 Rohatgi, Shrimati Sushila
 Roy, Shri Bishwanath
 Rudra Pratap Singh, Shri
 Sadhu Ram, Shri
 Saini, Shri Mulkj Raj
 Salve, Shri N. K. P.
 Samanta, Shri S. C.
 Sanghi, Shri N. K.
 Sangliana, Shri
 Sant Bux Singh, Shri
 Sarkar, Shri Sakti Kumar
 Sathe, Shri Vasant
 Satpathy, Shri Devendra
 Savant, Shri Shankerrao
 Savitri Shyam, Shrimati
 Sayeed, Shri P. M.
 Sethi, Shri Arjun
 Shafee, Shri A.
 Shahnawaz Khan, Shri
 Shaiiani, Shri Chandra
 Shambhu Nath, Shri
 Shankar Dayal Singh, Shri
 Shankar Dev, Shri
 Shankaranand, Shri B.
 Sharma, Shri A. P.
 Sharma, Dr. H. P.
 Sharma, Shri Madhoram
 Sharma, Shri R. N.
 Shashi Bhushan, Shri
 Shastri, Shri Raja Ram
 Shastri, Shri Sheopujan
 Shenoy, Shri P. R.
 Shetty, Shri K. K.
 Shinde, Shri Annasaheb P.
 Shivappa, Shri N.
 Shivnath Singh, Shri
 Shukla, Shri B. R.
 Shukla, Shri Vidya Charan
 Singh, Shri Vishwanath Pratap
 Sinha, Shri Dharam Bir
 Sinha, Shri Nawal Kishore
 Sohan Lal, Shri T.
 Sokhi, Shri Swaran Singh
 Stephen, Shri C. M.
 Subramaniam, Shri C.
 Sunder Lal, Shri
 Suryanarayana, Shri K.
 Swaminathan, Shri R. V.
 Swamy, Shri Sidrameshwar
 Swaran Singh, Shri
 Tarodekar, Shri V. B.
 Tayyab Hussain, Shri
 Tewari, Shri Shankar
 Thakur, Shri Krishnarao
 Tiwari, Shri R. G.
 Tiwary, Shri D. N.
 Tombi Singh, Shri N.

Tula Ram, Shri
 Tulsiram, Shri V.
 Uikey, Shri M. G.
 Unnikrishnan, Shri K. P.
 Vekaria, Shri
 Venkatasubbaiah, Shri P.
 Venkatswamy, Shri G.
 Vikal, Shri Ram Chandra
 Virbhadra Singh, Shri
 Yadav, Shri Chandrajit
 Yadav, Shri N. P.
 Yadav, Shri R. P.
 Yadav, Shri Shiv Shanker Prasad
 Zulfiquar Ali Khan, Shri

MR. SPEAKER: The *result of the division is: Ayes 75; Noes 274.

The motion was negatived.

13.58 hrs.

MOTION OF NO-CONFIDENCE IN
 THE COUNCIL OF MINISTERS—
contd.

SHRI JYOTIRMOY BOSU (Diamond Harbour): What about the time for the No-Confidence Motion, Sir.

MR. SPEAKER: What time?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): Just now.

MR. SPEAKER: The Prime Minister says, it should be taken up just now. Now, we are left with today and tomorrow. We have to finish this today. Tomorrow is a Private Members' day. There is the Consti-

tution (Thirty-fourth Amendment) Bill which has to be passed. There is no time left. No-confidence Motion, 4 hours. That is also fixed.

SHRI SHYAMNANDAN MISHRA (Begusarai): My Motion would be that the discussion be limited to only one minute. I will move this motion.

MR. SPEAKER: What is this? I said tomorrow is a non-official day. Only today and tomorrow are left.

SHRI SHYAMNANDAN MISHRA: A No-Confidence Motion does not suit the Government, but can they run away from it, Sir? We want a full-fledged discussion.

MR. SPEAKER: Yes, we will take up the discussion immediately.

SHRI JYOTIRMOY BOSU: For 16 hours. We demand 16 hours....

SHRI SHYAMNANDAN MISHRA: How much time have you devoted in earlier cases for discussion of No-Confidence Motions? You throw to the winds the convention with regard to those things.

14.00 hrs.

MR. SPEAKER: Now only two days are left. Tomorrow is the non-official business. Today, we are going through. The House has already rejected the motion moved for the extension of the current session of Lok Sabha.

SHRI SHYAMNANDAN MISHRA: We have developed certain conventions with regard to the discussion on

The following Members also recorded their notes:

AYES: Sarvshri Biren Dutta and Jagdish Bhattacharyya;

NOES: Sarvshi Pattabhi Rama Rao, Narsighi Narain Pandey, J. G. Kadam and Genda Singh.